

6.
PT 217/97 in
RA 260/95 in
OA 925/95

(X)

20.2.1998

Present : None for the applicant.

Shri Madhav Panikar, counsel for
respondents.

This is an application for transferring review
application from Principal Bench to Chennai Bench.
Since as per rules, review applications are to be
decided by circulation, the application for transfer
is rejected.

K. M. Agarwal

(K. M. Agarwal)
Chairman

/as/